



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMANTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in
the Kashmir Wing of the Hon'ble High Court.

Government Order No: **3986** -LD(A) of 2018.
Dated : 18 - 07 - 2018.

In supersession of all pervious orders issued on the
subject from time to time, it is hereby ordered that the litigation
work amongst the Law Officers in the Kashmir Wing of the
Hon'ble High Court shall stand distributed as shown against
each:-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Bashir Ahmad Dar, Senior Additional Advocate General	i. Home Department. ii. Estates Department. iii. Department of Law, Justice and Parliamentary Affairs. iv. High Education Department.
2.	Nissar Hussain Shah, Additional Advocate General	i. School Education Department. ii. Vigilance Organization. iii. Revenue, Relief and Rehabilitation Department including Haj and Auqaf.
3.	Mushtaq Ahmad Chasoo, Additional Advocate General	i. General Administration Department. ii. PW (R&B) Department. iii. Jammu and Kashmir Projects Construction Corporation.
4.	Ms. Asifa Padroo, Additional Advocate General	i. Forest Department. ii. Housing and Urban Development Department. iii. Lakes and Water Ways Development Authority. iv. Architect Organization. v. Chief Town Planner. vi. Srinagar Development Authority. vii. Urban Local Bodies.
5.	Asif Ahmad Bhat, Additional Advocate	i. Department of Food, Civil Supplies and Consumer Affairs.

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	General	ii. Department of Culture. iii. J&K Academy of Art, Culture and Languages.
6.	Shah Aamir, Additional Advocate General	i. Health and Medical Education Department. ii. SKIMS. iii. Board of Professional Entrance Examination.
7.	Mir Suhail, Additional Advocate General	i. Labour and Employment Department. ii. Service Selection Board.
8.	Arif Sikander Mir, Deputy Advocate General	i. Agriculture Production Department. ii. Sericulture Department. iii. Cooperative Department.
9.	Irfan Andleeb, Deputy Advocate General	i. PHE, I&FC Department.
10.	Asif Maqbool, Government Advocate	i. Rural Development Department. ii. Civil Aviation Department
11.	Hakeem Amaan Ali, Government Advocate	i. Power Development Department. ii. Technical Education, Youth Services and Sports Department. iii. Transport Department. iv. J&K State Road Transport Corporation.
12.	M. Uthman Gani, Government Advocate	i. Tourism Department. ii. Floriculture Department including Gardens and Parks.
13.	Saied Rafi Ganie, Government Advocate	i. Industries and Commerce Department. ii. SIDCO. iii. SICOP. iv. Khadi Village Industries Board. v. Handloom Development Corporation. vi. Animal/Sheep Husbandry Department.
14.	Muzaffar Bhat, Government Advocate	i. Social Welfare Department. ii. JK Minerals. iii. Horticulture Department.
15.	Akeel Ahmad Parde, Government Advocate	i. Planning Monitoring and Development Department. ii. Ladakh Affairs Department.

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